

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 01.10.2021 (FRIDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2 S. Banerji
2.	Comp. App. (AT) (Ins) No. 473 of 2021	Navneet Kumar Gupta Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Azeem S. V. Subba Rao Ayush Agarwal-RP
3.	Comp. App. (AT) No. 92 of 2021 & I.A No. 1607 of 2021	Ramesh Shantilal Modi & Anr. Vs. Modi Landscapes Pvt. Ltd. & Ors.	Ashish Choudhury	Ramesh Thakkar-R2 Kumar Anurag Singh-R2, R3 & R5 Chetan Kapadia-R4

For Directions

4.	Comp. App. (AT) (Ins) No. 1230 of 2019	Mistcold Sales and Services Pvt. Ltd. Vs. Nayati Healthcare and Research Pvt. Ltd.	Mukesh Gupta	Vaibhav Sharma
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For Admission (Fresh Cases)

5.	Comp. App. (AT) (Ins) No. 790 of 2021	Pradeep Kumar Agarwal & Ors. Vs. Ghankun Steels Pvt. Ltd.	Gaurav Gupta	
6.	Comp. App. (AT) (Ins) No. 791 of 2021	RMB Event Management Pvt. Ltd. Vs. Anand Vihar Realty Pvt. Ltd. & Anr.	Arjun Nanda	
7.	Comp. App. (AT) (Ins) No. 795 of 2021	Ocean Deity Investment Holdings Ltd, PCC Vs. Suraksha Asset Reconstruction Ltd. & Anr.	Tine Abraham	Chitranshul A. Sinha
8.	Comp. App. (AT) (Ins) No. 796 of 2021	Mohammad Zaheer Vs. Supreme Packaging Industries & Anr.	Ishaan Chakrabarti	

9.	Comp. App. (AT) No. 116 of 2021	Dashmesh Impex Pvt. Ltd. & Anr. Vs. Registrar of Companies, NCT of Delhi & Haryana	Awnish Kumar	
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For Admission (After Notice)

10.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon Seema -R1
11.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	Atul Verma
12.	Comp. App. (AT) (Ins) No. 672 of 2021	Ram Ratan Modi Resolution Professional of Ducans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd.	Sanjana Nandi	Soumya Dutta Usha N. Banerjee Avishek Guha Ishaan Saha Soumya Dutta
13.	Comp. App. (AT) (Ins) No. 689 of 2021	Kalinga Allied Industries India Pvt. Ltd. Vs. Committee of Creditors & Anr.	Rakesh Wadhwa	Siddhartha Sharma- Intervenor Mohit Nandwanai IPS Oberoi-R2
14.	Comp. App. (AT) No. 239 of 2020	Neeraj Gupta & Anr. Vs. A-1 Equipments (P) Ltd. & Ors.	Sumit K. Batra	Swaralipi Deb Roy Rajeev Kumar Gupta-R1-R3 & R5 Mohit Gulati-R4

For Hearing

15.	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
16.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Aakash Lodha Maheshwari-RP
17.	Comp. App. (AT) (Ins) No. 927 of 2020	Himalayan Cast Power Pvt. Ltd. Vs. Pankaj Khaitan, Resolution Professional of Sasi Power Pvt. Ltd.	Henna George	Neeraj Kr. Gupta-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson
-sd/-
Registrar